

ITEM NO.12

COURT NO.1

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.4098/2023

GOOGLE LLC & ANR.

Appellant(s)

VERSUS

COMPETITION COMMISSION OF INDIA & ORS.

Respondent(s)

(With IA No.119605/2023-GRANT OF INTERIM RELIEF and IA No.119609/2023-PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.119608/2023-APPROPRIATE ORDERS/DIRECTIONS)

WITH C.A. No.4104/2023 (XVII)

(With IA No.120631/2023-EX-PARTE AD-INTERIM RELIEF)

Date : 14-07-2023 These appeals were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE MANOJ MISRA

For Appellant(s)

Mr. Harish Salve, Sr. Adv.
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Ms. Hemangini Dadwal, Adv.
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Mr. Raghav Seth, Adv.
Mr. Mohith Gauri, Adv.
Mr. Anant Narayan Misra, Adv.
Mr. Deepanshu Poddar, Adv.
Ms. Ileina Srivastava, Adv.
Mr. Ravisekhar Nair, Adv.

Mr. Parthsarathi Jha, Adv.
Ms. Ketki Agarwal, Adv.
Mr. Pavan Kalyan, Adv.
Ms. Raagini Agarwal, Adv.
Mr. Raghav Shankar, Adv.
Ms. Ashita Chawla, Adv.
Mr. Ajay Sabharwal, Adv.
Ms. Manmeet Kaur Sareen, Adv.
Mr. Rangasaran Mohan, Adv.
Ms. Bani Brar, Adv.
Mr. Aditya Dhupar, Adv.
Mr. Snehasish Mukherjee, AOR

CA 4104/2023

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Mr. Samar Bansal, Adv.
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Mr. Manu Chaturvedi, Adv.
Mr. Chandrashekhar Bharati, Adv.
Ms. Ria Dhawan, Adv.
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Mr. Aditya Dhupar, Adv.
Mr. Udai Khanna, Adv.
Mr. Snehasish Mukherjee, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Issue notice.
- 2 List the Civil Appeals on 10 October 2023.
- 3 Counsel appearing on behalf of the contesting parties shall file brief notes of submissions by 3 October 2023, which shall be exchanged in advance. Counsel shall also exchange the issues which they propose to address before this Court.

- 4 The parties shall prepare soft copies of a convenience compilation duly indexed. For the said purpose, Mr Samar Bansal, counsel assisting Mr N Venkataraman, Additional Solicitor General and Mr Toshit Shandliya, counsel assisting Mr Harish N Salve, senior counsel, shall be nodal counsel who shall prepare the soft copies. The soft copies of the brief notes of submissions and convenience compilation shall also be emailed to cmvc.dyc@gmail.com.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar